

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.301
IA-1760/2022
In
IB-455(ND)/2019

IN THE MATTER OF:

Punjab National Bank

.....APPLICANT/PETITIONER

Vs.

M/s. Shivansh Diamond Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Ashish Batra, Advocate with
Mr. Vinod Kumar S Shah, RP

For the Respondent

:

ORDER

Let this matter be listed before the Regular Bench on **21.03.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**